

**Shri S. C. Samanta:** May I know whether the Government have ascertained the causes for the messages not coming through?

**Shri Raj Bahadur:** It depends upon the listed authorities themselves to disseminate the messages they receive from us.

**Shri S. C. Samanta:** Is it not a fact that the menial staff being poorly paid do not do their duty well?

**Mr. Speaker:** That is too general a question.

#### USE OF PAKISTAN FLAG DURING ELECTIONS

\*520. **Shri P. T. Chacko:** Will the Minister of Home Affairs be pleased to state:

(a) whether reports that Pakistan flag was used by the Muslim League in certain places during the Election Campaign has come to the notice of Government; and

(b) if so, whether Government have made any enquiries in the matter?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b). There were reports to this effect in the Madras State. Enquiries made from the Madras Government show that these reports were incorrect.

**Shri P. T. Chacko:** May I know whether citizens, institutions or organisations are permitted to use flags of foreign States on any occasions?

**Dr. Katju:** They should not use them.

**Shri Venkataraman:** During the last session of Parliament I drew the attention of the hon. the Home Minister to a judgment of the Madras High Court deprecating the use of foreign flags and the hon. Minister said that the Government is considering the question. May I know what decision has been taken in respect of that?

**Dr. Katju:** The House would recollect that in the judgment referred to, one learned Judge expressed an academic opinion of his own. His colleague on the bench carefully said that he was expressing no opinion and he should not be deemed to be a party to that particular portion of the Judgment. The legal aspect of it is being considered. The present question was whether the flag had been actually used, and the information is that it was not used.

**Shri B. Shiva Rao:** May I ask whether it is not a fact that in certain parts of South Kanara, Muslim League volunteers paraded the streets with

Pakistan flags; and in view of that, will the hon. the Home Minister ask the Madras Government to call for a specific report on that question from the Collector of that district?

**Dr. Katju:** If my hon. friend will give me specific information about any particular area, I shall make further enquiries. But at present the Madras Government have mentioned one particular village in Malabar and they said it was not the Pakistan flag but only the Muslim League flag, the two being completely different from each other.

पण्डित ए० आर० शास्त्री : यह जो जांच हुई है किस के द्वारा कराई गई ?

[**Pandit A. R. Shastri:** By whom was this enquiry made?]

डा० काटजू : यह जांच मद्रास गवर्नमेन्ट ने अपने द्वारा की होगी ।

[**Dr. Katju:** By the Madras Government.]

**Shri Pocker Saheb:** Are Government aware that this question of the Pakistan flag having been used in the elections was raised only by one of the defeated Ministers from Malabar, and though thousands of meetings were held during the elections nobody ever saw such a flag being used and the question was not raised by anybody?

**Mr. Speaker:** I think it is all information.

**Shri Velayudhan:** May I know whether the hon. Minister is aware that the Union Jack is flying over Parliament House today?

**Mr. Speaker:** Order, order. The hon. Member before putting his question must get sure about his facts, the reasons and all that. It is no use putting a question without information or knowledge.

**Shri Velayudhan:** But the flag is there.

**Mr. Speaker:** The flag is there, and for a good cause.

**Shri Velayudhan:** I do not know.....

**Mr. Speaker:** If he does not know, he should make enquiries. He does not understand the international implications of such a question.

**Shri Velayudhan:** I protest.

**Several Hon. Members:** Order, order.

**Mr. Speaker:** He may protest outside the House, not inside.